

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:9
ANSWERED ON:09.11.2010
HARASSMENT BY BSF PERSONNEL
Tewari Shri Manish

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of harassment caused to people/women by personnel of the Border Security Force (BSF) in the areas of their deployment including Panchgani in Chhattisgarh;
- (b) if so, the details thereof;
- (c) whether any inquiry has been ordered to probe the matter;
- (d) if so, the details thereof; and
- (e) the details of the findings and the action taken/proposed to be taken against the guilty?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (e): A Statement is placed on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 09 FOR 09-11-2010.

The people of Panchangi village of District Kanker in Chhattisgarh lodged a complaint with the District Magistrate against the BSF personnel alleging harassment and misbehavior with women. The district Magistrate, Kanker has ordered a magisterial inquiry into the matter. A Court of Inquiry has also been ordered by BSF to inquire into the allegations leveled against BSF personnel. The Inquiries ordered by the District Magistrate, Kanker District, Chhattisgarh as well as BSF are under progress. Further course of action in the matter will be determined by the outcome of these inquiries.